

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CA.NO - 381 (PB) 2017
in CP/~~381~~ No. 572/2016

IN THE MATTER OF:

**Kashi Vishwanath Steels Pvt. Ltd.
And
Galwalia Ispat Udyog Pvt. Ltd.**

.... APPLICANT / PETITIONER

.... RESPONDENT

SECTION:

Under Section 391-394

Order delivered on 03.11.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)**

For the APPLICANT / PETITIONER :- Mr. Rajeev K. Goel, Advocate

ORDER

CA-381 7

Application Heard Order is Reserved.



**(S. K. MOHAPATRA)
MEMBER (TECHNICAL)**



**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**